

DELETION NOTES

1. CONT. CAS. (C) 2039/2024 LISTED BEFORE HON'BLE DB-I AT ITEM NO. 10 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-III.
2. SERTA 4/2025 LISTED BEFORE HON'BLE DB-III AT ITEM NO.252 IS DELETED AS THE SAME IS RETURNED TO FILING COUNTER.
3. W.P.(C) 5245/2025 LISTED BEFORE HON'BLE DB-III AT ITEM NO.260 IS DELETED AS THE SAME IS RETURNED TO FILING COUNTER.
4. W.P.(C) 1102/2023 LISTED BEFORE HON'BLE DB-IV AT ITEM NO. 54 IS DELETED AS THE DATE OF 24.04.2025 STANDS CANCELLED.
5. CM 23984/2025 IN W.P.(C) 16425/2022 LISTED BEFORE HON'BLE DB-V AT ITEM NO.53 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-IV.
6. LPA 1227/2024 LISTED BEFORE HON'BLE DB-IV AT ITEM NO. 25 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-III.
7. W.P.(C) 16841/2022 LISTED BEFORE HON'BLE MR. JUSTICE TARA VITASTA GANJU AT ITEM NO.33 IS DELETED
8. W.P.(C) 9706/2018 LISTED BEFORE HON'BLE MS. JUSTICE MINI PUSHKARNA AT ITEM NO. 47 IS DELETED AS THE SAME IS FIXED FOR 25.04.2025.
9. W.P.(C) 258/2025 LISTED BEFORE HON'BLE MR. JUSTICE SACHIN DATTA AT ITEM NO. 2 IN THE ADVANCE CAUSE LIST IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CAUSE LIST.

HIGH COURT OF DELHI
23.04.2025

REGISTRAR (LISTING)